

### Annexure-3

Name of the Corporate Debtor: George Distributors Private Limited; Date of commencement of CIRP: 05.09.2019; List of creditors as on: 18.11.2025

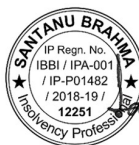
#### List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?	% of voting share in CoC					
1	Punjab National Bank, SAMB, Kolkata 3rd Floor, United Tower, Hemanta Basu Sarani, Kolkata 700001	01.10.2019 (Subsequently received on 22.08.2025)	17,73,10,917	17,73,10,917	Cash Credit and Term Loan	17,73,10,917	17,73,10,917	Refer Note 1 below	No	68.3%	-	-	-	-	-
Total:			17,73,10,917	17,73,10,917		17,73,10,917	17,73,10,917			68.3%			-	-	

#### NOTE - 1: DETAILS OF SECURITY INTEREST

The details of security interest as provided by the Financial Creditors in their claim form have been presented hereunder:

Note No.	Name of Creditor	Security Interest of the Corporate Debtor
1	Punjab National Bank, SAMB, Kolkata	<p>The amount is covered by the following securities -</p> <ol style="list-style-type: none"> <li>1) Hypothecation of stock of raw materials, stock in process, finished goods, stores, spares and receivables (Primary Securities)</li> <li>2) Mortgage of Land &amp; Building and hypothecation of Plant &amp; Machinery situated at Aska Mill, Orissa</li> </ol> <p><u>Guarantee given by</u></p> <ol style="list-style-type: none"> <li>1) Mr. Prem Ratan Lahoty</li> <li>2) Mr. Bijay Kumar Agarwal</li> <li>3) M/s. Rajshree Vanijya Pvt. Ltd.</li> </ol>



*Santanu Brahma*